

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 343 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021

Name of the Company: Mohta Electric & Engineering Company  
V/s  
Kosol Energie Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

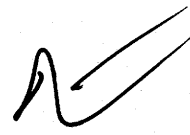
Learned PCS Mr. Nisarg Sharma appeared for the Operational Creditor.

Learned Counsel Mr. Ruchir Patel appeared for the Corporate Debtor.

Learned Counsel for the Corporate Debtor seeks some time to file affidavit in reply. It is to be filed within three days without fail by giving copy to other side and other side may file rejoinder (not more 5 pages) within seven days thereafter. Matter to appear on 07.04.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 8 day of March, 2021

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)